

Report of CAG

SHRI NAMO NARAIN MEENA : Sir, I lay on the Table, under clause (1) of article 151 of the Constitution, a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India : No. 33 of 2011-12 : Union Government (Civil) — Autonomous Bodies.

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON HEALTH AND FAMILY WELFARE**

SHRI BALBIR PUNJ (Odisha) : Sir, I present the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Health and Family Welfare :—

- (i) Fifty-eighth Report on the Action Taken by the Government on the Recommendations/Observations contained in 45th Report on the Issues relating to availability of Generic, Generic-Branded and Branded Medicines, their formulation and therapeutic efficacy and effectiveness; and
- (ii) Fifty-ninth Report on the Functioning of the Central Drugs Standard Control Organisation.

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON COAL AND STEEL**

श्री जय प्रकाश नारायण सिंह (झारखंड) : महोदय, विभाग संबंधित कोयला और इस्पात संबंधी संसदीय स्थायी समिति (2011-12) के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेजी तथा हिंदी में) सभा पटल पर रखता हूँ :-

- (i) Twenty-fifth Report on 'Demands for Grants (2012-13)' of the Ministry of Mines; and
- (ii) Twenty-sixth Report on 'Demands for Grants (2012-13)' of the Ministry of Steel.

**STATEMENTS OF THE DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON COAL AND STEEL**

श्री जय प्रकाश नारायण सिंह (झारखंड) : महोदय, विभाग संबंधित कोयला और इस्पात संबंधी संसदीय स्थायी समिति (2011-12) के निम्नलिखित विवरणों की एक-एक प्रति (अंग्रेजी तथा हिंदी में) सभा पटल पर रखता हूँ :-

- (i) Statement showing action taken by the Government on the observations/recommendations contained in the Eighth Report of the Committee (Fifteenth Lok Sabha) on 'Demands of Grants (2009-10)' of the Ministry of Coal;
- (ii) Statement showing action taken by the Government on the observations/recommendations contained in the Fourteenth Report of the Committee (Fifteenth Lok Sabha) on 'Demands for Grants (2010-11)' of the Ministry of Mines;
- (iii) Statement showing action taken by the Government on the observations/recommendations contained in the Fifteenth Report of the Committee (Fifteenth Lok Sabha) on 'Demands for Grants (2010-11)' of the Ministry of Steel; and
- (iv) Statement showing action taken by the Government on the observations/recommendations contained in Nineteenth Report of the Committee (Fifteenth Lok Sabha) on 'Modernisation and Expansion of Steel Sector' of the Ministry of Steel.

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON EXTERNAL AFFAIRS**

SHRI H.K. DUA (Nominated): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on External Affairs (2011-12):—

- (i) Thirteenth Report (Fifteenth Lok Sabha) on 'Demands for Grants (2012-13)' of the Ministry of Overseas Indian Affairs; and
- (ii) Fourteenth Report (Fifteenth Lok Sabha) on 'Demands for Grants (2012-13)' of the Ministry of External Affairs.

STATEMENT BY MINISTER

**Status of implementation of recommendations contained in the Two Hundred
and Twentieth Report of Department-related Parliamentary Standing
Committee on Industry**

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): Sir, I make a statement regarding Status of implementation of recommendations contained in the Two Hundred and Twentieth Report of the Department-related Parliamentary Standing Committee on Industry pertaining to the Department of Heavy Industry, Ministry of Heavy Industries & Public Enterprises.
